

National Company Law Tribunal

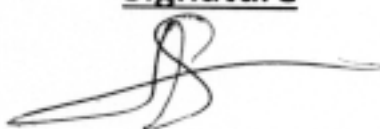
Allahabad Bench

CP NO. 8/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2018

NAME OF THE COMPANY: Pawan Tiwari vs. M/s Laxya Sheetagash Pvt. Ltds
ors.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SAURABH ADHIKARY ON BEHALF OF UDAI CHANDANI	ADV	PETITIONER	
2.				

C.P.No. 8/ND/2009

Sh. Saurabh Adhikary, the advocate for the petitioner, is present in the court.

The case is listed today for rescheduling of dates.

List the matter on 16th May 2018 instead of 25th April.

— Sd —

Saroj Rajware
Member (Technical)

— Sd —

V.P.SINGH
Member (Judicial)

Date : 12.04.2018